

ITEM NO.11

Court 5 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 2151/2022

(Arising out of impugned final judgment and order dated 17-09-2018 in SPLAD No. 588/2017 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

AJAY KUMAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23776/2022-CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 2212/2022 (XI)

(FOR ADMISSION and I.R. and IA No.25007/2022-CONDONATION OF DELAY IN FILING)

Diary No(s). 2143/2022 (XI)

(FOR ADMISSION and I.R. and IA No.26985/2022-CONDONATION OF DELAY IN FILING)

Date : 04-03-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Brijender Chahar, Sr. Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Yatish Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on application for condonation of delay as well as on the Special Leave Petition.

Tag along with Diary No. 2220 of 2022.

List this matter on 04th April, 2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(ANAND PRAKASH)
BRANCH OFFICER

